

GOVERNMENT OF INDIA  
MINISTRY OF DEFENCE  
DEPARTMENT OF DEFENCE PRODUCTION  
**RAJYA SABHA**  
**UNSTARRED QUESTION NO. 59**  
TO BE ANSWERED ON 22<sup>nd</sup> JULY, 2024

**VACANCIES IN THE PUBLIC SECTOR UNDERTAKINGS**

59. SHRI A. D. SINGH:

Will the Minister of Defence be pleased to state:

- (a) the number of vacancies under all categories in all the Public Sector Undertakings (PSUs) under the Ministry as on 30<sup>th</sup> June 2024, the details thereof, PSU-wise and post-wise;
- (b) the date of creation of each vacancy;
- (c) the reasons for these vacancies in these PSUs, post-wise;
- (d) the efforts which are being made to fill up these vacancies at the earliest; and
- (e) the time it will take to fill up these existing vacancies?

A N S W E R

MINISTER OF STATE  
IN THE MINISTRY OF DEFENCE

(SHRI SANJAY SETH)

(a) to (c): Vacancies, date of creation of these vacancies and reasons in the Public Sector Undertakings (PSUs) under the Department of Defence Production, Ministry of Defence as on 30<sup>th</sup> June, 2024 are as below: -

DPSU	Post	Number of vacancy	Date of creation	Reasons
Hindustan Aeronautics Limited	Executive	45	2023-2024	Vacancies are due to retirements, resignations, superannuation, b a c k - l o g s , transfers, attritions, and to meet business, production and various operational requirements.
	Non-Executive	447	2024	
Bharat Electronics Limited	Nil	NA	NA	
BEML Limited	Executive	1492	During 2006 and thereafter	
	Non-Executive	428		
Bharat Dynamics Limited	Executive	63	2021-2024	
	Non-Executive	07	2024	

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Mishra Dhatu Nigam Limited	Non-Executive	55	2023-2024
Mazagon Dock Shipbuilders Ltd	Executive	19	2023-2024
	Non-Executive	234	2024
Garden Reach & Shipbuilders Engineers Ltd	Executive	88	2024
	Non-Executive	100	
Goa Shipyard Ltd	Executive	61	2023-2024
	Non-Executive	115	2024
Hindustan Shipyard Ltd	Executive	19	2022-2023
7(Seven) New Defence PSUs (MIL, AVNL, YIL, AWEIL, IOL, TCL & GIL)	7(Seven) new Defence PSUs are not having sanctioned strength and any vacancy in any post as per DDP OM No. 1(5)/2021/OF/DP (Plg-V)/02 Dt. 24.09.2021, all erstwhile OFB employees have been transferred to 7 (Seven) new formed Defence PSUs on deemed deputation on terms of foreign service without any deputation allowance initially for a period of 02 years up to 30.09.2023 and vide OM No. 1(5)/2023/EGoM/OF/DP(M&P) Dtd. 08.08.2023, the deemed deputation was extended up to 30.09.2024.		

(d) & (e): Filling up vacancies is a continuous process. PSUs are making all out efforts to fill up the vacancies as per extant rules of the company.

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